

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3164
ANSWERED ON:11.02.2014
SUPPLY OF ELECTRICITY AND WATER BY NDMC
Bali Ram Dr.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the New Delhi Municipal Council (NDMC) has any proposal to provide electricity on concessional rates and water for free to the people residing in areas under its jurisdiction; and

(b) if so, the details thereof and the time by which such proposal is likely to be cleared?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b) The New Delhi Municipal Council, at its meeting held on 29.01.2014 has passed a resolution for providing water to domestic consumers using upto 20 KL in a month free of charge. However, consumption beyond 20 KL per month would be billed as per prevailing tariff for full water consumption under the slab system. As per the Resolution, NDMC will place the demand upon Delhi Jal Board for supplying the required quantity of water without charge to implement this scheme. Therefore, implementation of this resolution is subject to acceptance by Delhi Jal Board.

At the meeting held on 29.01.2014, the Council has passed another resolution to implement the decision No.2098 dated 31.12.2013 of the Govt. of NCT of Delhi. It was resolved that 50% targeted subsidy on tariff slabs issued by Delhi Electricity Regulatory Commission (DERC) for the financial year 2013-2014 to all the domestic consumers consuming upto 400 units only per month for the period 1st January, 2014 to 31st March, 2014 would be provided. Further, no subsidy shall be provided to domestic consumers consuming more than 400 units, even on slabs upto 400 units. The decision would be implemented on receipt of acceptance from Power Department of Govt. of NCT of Delhi to provide the subsidy component to NDMC.